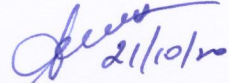


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 22.10.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S. 271/2003	O.S. 912/2011
2. O.S. 874/2008	O.S. 774/2013
3. O.S. 1438/2008	O.S. 610/2014
4. O.S. 80/2009	O.S. 1488/2014
5. O.S. 376/2009	O.S. 1038/2015
6. O.S. 510/2009	O.S. 1426/2015
7. O.S. 92/2010	O.S. 244/2018
<b>HEARING</b>	<b>HEARING</b>
8. O.S. 304/2008	O.S. 850/2010
9. O.S. 800/2020	O.S. 754/2011
10. O.S. 802/2020	O.S. 300/2012
11. O.S. 804/2020	O.S. 424/2017
<b>EVIDENCE</b>	O.S.472/2018
12. O.S. 230/2010	O.S. 160/2019
13. O.S. 338/2014	O.S. 890/2019
14. O.S. 1220/2013	O.S. 791/2020
15. O.S. 426/2009 C/W 1480/2013	O.S. 799/2020

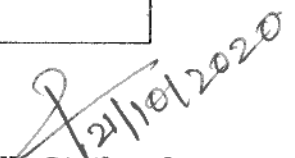
  
21/10/20  
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 22.10.2020**

<b>1ST SESSION AT 11.00 AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S. 240/2004	15) O.S. 164/2008
2) O.S. 770/2012	16) EX. 16/2012
3) O.S. 872/2012	17) O.S. 1236/2012
4) O.S. 1628/2013	18) O.S. 1298/2012
5) O.S. 1782/2013	19) O.S. 976/2013
6) O.S. 458/2014	20) O.S. 1246/2013
7) O.S. 1102/2015	21) O.S. 360/2014
8) O.S. 348/2017	22) O.S. 1756/2014
9) O.S. 354/2017	23) O.S. 252/2015
<b>EVIDENCE</b>	24) O.S. 794/2015
10) O.S 218/2015	25) O.S. 1428/2015
11) O.S 70/2016	26) O.S. 1446/2015
12) O.S 538/2016	<b>ORDERS</b>
13) O.S. 580/2016	27) O.S. 1142/2012
14) O.S. 1148/2016	28) O.S. 1046/2013
	<b>JUDGEMENT</b>
	29) O.S. 1544/2006
	30) O.S. 1258/2018

  
IInd Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 22-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	O.S. 245/2012 (HEARING) IA/1/2012		HUCHAMMA <b>Vs</b> B. SHYLAJA KUMAR	A.G. BALLALLI
2	O.S. 1661/2013 (HEARING) IA/1/2013		SHABEER KHAN <b>Vs</b> H. EBRAHIM KHAN	NAVEED AHMED
3	O.S. 1709/2013 (HEARING) IA/1/2013		S. CHANDRASHEKAR <b>Vs</b> DURGAIAH	S.V.U ASSOCIATES AND OTHERS
4	O.S. 381/2014 (HEARING) IA/1/2014		PRASHANTH REDDY Y. <b>Vs</b> ASMA	D.R.SRINIVAS AGOWDA
5	O.S. 365/2016 (HEARING) IA/1/2016		CHANDRASHEKAR <b>Vs</b> BYREGOWDA	B.G.GANESH MURTHY
6	O.S. 1179/2016 (HEARING) IA/1/2016		NORBERTINE FEATHERS REP FATHER AUGUSTINE AMBASSERIL <b>Vs</b> VDB INFRA AND REALTY PVT LTD REP M ABHINAV REDDY	DAYANAND S PATIL
7	O.S. 536/2018 (HEARING) IA/1/2018 IA/2/2018		INDIA CAMPUS CRUSADE FOR CHRIST REP BY VIJI M JOHN <b>Vs</b> K.V. SATISH	DILRAJ ROHITH SEQUERIA
8	O.S. 713/2018 (HEARING) IA/1/2018 IA/2/2018		KRISHNA KUTTER GREEN HOUSE OWNERS WELFARE ASSOCIATION REP BY BINO THOMAS <b>Vs</b> MUNINANJAPPA K.	V.N.K
9	O.S. 1347/2018 (HEARING) IA/1/2018		K S SRIDHAR <b>Vs</b> S V BALAKRISHNA	H S SOMNATH
10	O.S. 913/2019 (ISSUES.) IA/1/2019		GOWRAMMA <b>Vs</b> MURALI M.	MANJUNATH
11	O.S. 1359/2014 (EVIDENCE.) IA/1/2014		USHA. R. REPTD. BY KARAGEGOWDA-PA HOLDER <b>Vs</b> H. S. LOKESH	SRINIVASA
12	O.S. 1481/2014 (EVIDENCE.) IA/1/2014		RAMASWAMY K. <b>Vs</b> LAKSHMINARASAMMA	M. S. SHIVAKUMAR
13	O.S. 541/2015 (EVIDENCE.) IA/1/2015		SHEKARAN RAMESH <b>Vs</b> R MAHESH	NAGABUSHAN AND ASSOCIATES
14	O.S. 1043/2015 (EVIDENCE.) IA/1/2015		NOOR JAHAN <b>Vs</b> NANJAMMA	BASAVARAJU BELAVANGALA

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 22-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 687/2017 (EVIDENCE.) IA/1/2017		Manohara P <b>Vs</b> M Ravi	USK
16	O.S. 901/2017 (EVIDENCE.) IA/1/2017		C UMA <b>Vs</b> ANANDA	G NARAYANA RAO
17	O.S. 371/2018 (EVIDENCE.) IA/1/2018		CHRISTY DAVID <b>Vs</b> NAGARAJ	G.V. RAVI
18	O.S. 623/2018 (EVIDENCE.) IA/1/2018		PRESTIGE ADVERSTING <b>Vs</b> MUNIRAM REDDY	KIRAN R.
19	O.S. 675/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		IMRAN U1 HUQ <b>Vs</b> B N RAMESH	C. NAGARAJ
20	O.S. 905/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		KALPANA <b>Vs</b> MALIK BURHAN	C.H SRINIVAS
21	O.S. 1125/2005 (ARGUMENTS)		K.NAGARAJ <b>Vs</b> P.V.SHIVARAMA REDDY	N.N.RAJ URS, G.R.CHANDRASHEKAR AND G.RAJESH
22	O.S. 1127/2005 (ARGUMENTS)		K. NAGARAJ <b>Vs</b> P.V. SHIVARAMA REDDY	N.N. RAJ URS
23	O.S. 1129/2005 (ARGUMENTS)		K.NAGARAJ <b>Vs</b> P.V.SHIVARAMA REDDY	N.N.RAJ URS AND OTHERS
24	O.S. 1685/2007 (ARGUMENTS) IA/1/2007		M. BALAPPA <b>Vs</b> MUNICHOWDAPPA	B. C. RAJANNA
25	O.S. 2307/2007 (ARGUMENTS) IA/1/2007		B. R. SEETHA RAMAIAH <b>Vs</b> K. R. GURUNATHAIAH	K. VARADARAJAN
26	O.S. 501/2009 (ARGUMENTS)		STATE OF KARNATAKA <b>Vs</b> G. HONNAPPA	CHANDRASHEKAR VITHALJADHAV
27	O.S. 277/2010 (ARGUMENTS) IA/1/2010		K. N. NAGENDRA KUMAR <b>Vs</b> THE COMMISSIONER BBMP	P. M. NARAYANASWAMY
28	O.S. 895/2010 (ARGUMENTS) IA/1/2010 IA/2/2010 IA/3/2010		K. MUTHU <b>Vs</b> NEELA	V.P. SHANMUGAM
29	O.S. 555/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		H.J SIWANI <b>Vs</b> MUNI KRISHNAPPA	KUMAR and KUMAR ADVOCATES

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 22-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S. 1743/2014 (ARGUMENTS) IA/1/2014		ROTARY BANGALORE IT CORRIDOR REP BY RAJIV UNNIKRISHNAN <b>Vs</b> ATHLETICS FEDERATION OF INDIA REP ADILLE J SUMARIWALLA	REGO AND REGO
31	O.S. 783/2015 (ORDERS.)		J.R.SRINIVAS MURTHY <b>Vs</b> THE COMMISSIONER	J.R.SHANTHALA
32	O.S. 297/2018 (JUDGEMENT) IA/1/2018 IA/2/2018		V. SREENIVASIAH <b>Vs</b> KAMALAMMA	V. VISHWANATH
33	O.S. 535/2010 (CALL ON) IA/1/2010 IA/2/2010 IA/3/2010		K. SRINIVAS <b>Vs</b> SHANTHAMMA	BHARGAV and ANR.
34	O.S. 1003/2017 (CALL ON) IA/1/2017		RASHMI K <b>Vs</b> TIVOLI APARTMENT OWNERS WELFARE ASSOCIATION REP BY ITS PRESIDENT	MI
<b>Cases listed below are adjourned due to Covid 19</b>				
35	O.S. 1093/2018 (EVIDENCE.) IA/1/2018	<b>23-10-2020</b>	INDRANI S. <b>Vs</b> CHANDRAKALA	MUNISWAMY S.G
36	O.S. 1209/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>23-10-2020</b>	S. VIJAYALAKSHMI <b>Vs</b> THE COMMISSIONER	GURUDHATTA
37	O.S. 121/2019 (EVIDENCE.) IA/1/2019	<b>23-10-2020</b>	B JAYANNA <b>Vs</b> MUNIYAPPA	R BALA REDDY
38	O.S. 271/2019 (EVIDENCE.) IA/1/2019	<b>23-10-2020</b>	JAGJIT SWAIN REP BY PRATIBHA ARORA <b>Vs</b> NAGAPPA S CHAKRASALI	B.S JEEVAN KUMAR
39	O.S. 309/2019 (EVIDENCE.) IA/1/2019	<b>23-10-2020</b>	TINKY SUSAN CHACKO <b>Vs</b> RAMAMSWAMY	B.S JEEVAN KUMAR
40	O.S. 311/2019 (EVIDENCE.) IA/1/2019	<b>23-10-2020</b>	RAJAMANI S. <b>Vs</b> G NAGABHUSHANA	B.S JEEVANKUMAR
41	O.S. 1531/2019 (EVIDENCE.) IA/1/2019	<b>23-10-2020</b>	S. VIJAYALAKSHMI <b>Vs</b> M. HEMANTH KUMAR	K.M JAGANATH
42	O.S. 565/2011 (ARGUMENTS) IA/1/2011 IA/2/2011	<b>23-10-2020</b>	SIWANI <b>Vs</b> V NARAYANAPPA	KUMAR and KUMAR ADVOCATES

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 22-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	O.S. 141/2011 (ARGUMENTS)	<b>23-10-2020</b>	R.KRISHNAMURTHY <b>Vs</b> C. GANADHARA	V.S.PRASAD AND ASSOCIATES
44	O.S. 1313/2011 (ARGUMENTS) IA/1/2011	<b>23-10-2020</b>	JAYARAMAPPA <b>Vs</b> THE STATE OF KARNATAKA	T. SESHAGIRI RAO
45	O.S. 325/2013 (ARGUMENTS) IA/1/2013	<b>23-10-2020</b>	P.VENKATARAMANAIAH <b>Vs</b> RAJANNA	A.N.ANAND AND R.MURALIDARA
46	O.S. 811/2013 (ARGUMENTS) IA/1/2013	<b>23-10-2020</b>	NARAYANAMMA <b>Vs</b> G. UDHAYA SURIYAN	T. M. CHOWDA REDDY
47	O.S. 87/2014 (ARGUMENTS) IA/1/2014	<b>23-10-2020</b>	P. MEENAKUMARI <b>Vs</b> SELVI	J. JAGADEESWAR
48	O.S. 1755/2014 (ARGUMENTS) IA/1/2014	<b>23-10-2020</b>	G MOHAN <b>Vs</b> AMBUJAKSHI	MANU SHANKAR
49	O.S. 1271/2015 (ARGUMENTS) IA/1/2015	<b>23-10-2020</b>	SUNANDA <b>Vs</b> MAHALAKSHMI	ABIJITH M M
50	O.S. 1205/2016 (ARGUMENTS) IA/1/2016	<b>23-10-2020</b>	LALITHA NAGARAJAN REP K M PRADEEP <b>Vs</b> NIRMALA	Nagaiah
51	O.S. 1457/2013 (CALL ON) IA/1/2013 IA/2/2013	<b>23-10-2020</b>	GANGAMMA <b>Vs</b> B. CHANAPPA	D.KRISHNA KUMAR
52	O.S. 491/2019 (OBJECTIONS) IA/1/2019	<b>23-10-2020</b>	NAGAPPA ALIAS NAGARAJU <b>Vs</b> RATHNAMMA	DASEGOWDA
53	O.S. 467/2019 (SUMMONS) IA/1/2019	<b>02-12-2020</b> <b>(11:00-12:00 AM)</b>	M. NARAYANA REDDY REP BY D GURUMURTHY REDDY <b>Vs</b> R. PRABHAKAR REDDY	T.N. VISHWANATH
54	O.S. 865/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>02-12-2020</b> <b>(11:00-12:00 AM)</b>	ORKAY INTERIORS AND MODULAR PRIVATE LIMITED REP BY NAVEEN KUMAR D. <b>Vs</b> HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
55	O.S. 695/2016 (A.D.R) IA/1/2016	<b>02-12-2020</b> <b>(3.00- 4.00 PM)</b>	K.C. SHYLAJA <b>Vs</b> D. ANTHONY	K.R. LAKSHMANA RAO
56	O.S. 1095/2017 (STEPS) IA/1/2017	<b>02-12-2020</b>	BABULAL V PATEL <b>Vs</b> KRISHNAPPA	B RANGASWAMY
57	O.S. 565/2018 (STEPS) IA/1/2018	<b>02-12-2020</b>	FARIS AHAMADH <b>Vs</b> S. BHASKAR	S.D. VIJAYA LAKSHMI

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 22-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
58	O.S. 685/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>02-12-2020</b>	C.K.LEEJA SUNIL <b>Vs</b> C.Y.NARAYANAPPA	B.T.P.K
59	O.S. 1527/2015 (SUMMONS) IA/1/2015	<b>02-12-2020</b>	SUJATHA N. SHETTY <b>Vs</b> NAZEERUNNISSA	SHIVARAM BHAT P.G
60	O.S. 29/2016 (SUMMONS)	<b>02-12-2020</b>	SICGIL INDUSTRIAL GASES LTD REPTD BY SHANKARASUBRAMANI.S <b>Vs</b> MERU OXYGEN COMPANY REP SANDEEP SHANTHARAM	MANJUNATH.
61	O.S. 531/2019 (SUMMONS) IA/1/2019	<b>02-12-2020</b>	B. RAJANNA <b>Vs</b> ANJINAPPA	BABU T.N
62	O.S. 857/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>02-12-2020</b>	S. KRISHNAMRAJ <b>Vs</b> HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
63	O.S. 859/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	<b>02-12-2020</b>	SUNEETHA SATHISH <b>Vs</b> HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
64	O.S. 861/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>02-12-2020</b>	ORKAY INTERIORS AND MODULAR PRIVATE LIMITED REP BY NAVEN KUMAR D <b>Vs</b> HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
65	O.S. 867/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>02-12-2020</b>	B. VIKRAMANATHA REDDY <b>Vs</b> HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
66	O.S. 869/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>02-12-2020</b>	B. VIKRAMANATHA REDDY <b>Vs</b> HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
67	O.S. 871/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>02-12-2020</b>	S. RATHNA SHEKAR REDDY <b>Vs</b> HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
68	O.S. 873/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>02-12-2020</b>	S. RATHNA SHEKAR REDDY <b>Vs</b> HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 22-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
69	O.S. 1197/2019 (SUMMONS) IA/1/2019	<b>02-12-2020</b>	BIJAY KUMAR AGARWAL REP BY SURENDRA KUMAR BAJAJ <b>Vs</b> MUTHUVELU PANDIYAN	SRINIVAS AND BADRI ASSOCIATES
70	O.S. 3/2020 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019	<b>02-12-2020</b>	M. NAGARAJU <b>Vs</b> THE TAHSILDHAR	B. R. PRASANNA
71	O.S. 245/2020 (SUMMONS) IA/1/2020	<b>02-12-2020</b>	G.K. SHIVANNA <b>Vs</b> A.M. SHARATH CHANDRA	K. NARAYANASWAMY
72	O.S. 409/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>02-12-2020</b>	GEORGE PEARSON <b>Vs</b> SUNRISE GROUP	SHIVA AND SHIVA
73	O.S. 535/2020 (SUMMONS)	<b>02-12-2020</b>	CANARA BANK, CHIKKA BANAVARA BRANCH, REP BY ITS SENIOR BRANCH MANAGER AND P A HOLDER ARCHANA <b>Vs</b> RATHNAMMA	H M MANJUNATH
74	O.S. 779/2016 (NOTICE)	<b>02-12-2020</b>	MALLIKARJUN T <b>Vs</b> THE STATE OF KARNATAKA	MURTHY D L
75	O.S. 1011/2018 (NOTICE) IA/1/2018	<b>02-12-2020</b>	C. MANJUNATHA <b>Vs</b> NAVEEN KUMAR	MALATESH S.R
76	Misc 62/2019 (NOTICE) IA/1/2019	<b>02-12-2020</b>	H. MOHAMMED RAFI <b>Vs</b> K. SHIVAMURTHY	C. BYREDDY
77	Misc 87/2019 (NOTICE) IA/1/2019	<b>02-12-2020</b>	C. SUBRAMANYAM REDDY DIED BY LRS C. GEETHA <b>Vs</b> ADI REDDY	K.V RAMESH KUMAR
78	Misc 29/2020 (NOTICE)	<b>02-12-2020</b>	K.N KRISHNAPPA <b>Vs</b> GANGAPPA	K.L SUJAYA
79	O.S. 379/2020 (NOTICE) IA/1/2020	<b>02-12-2020</b>	N G RAMESH BABU AND OTHERS <b>Vs</b> MANJUNATH ALIAS PAGADE MANJU	M.V.HIREMATH
80	Misc 45/2020 (NOTICE) IA/1/2020	<b>02-12-2020</b>	PANDURANGA PRABHU <b>Vs</b> SAMEEULLA	T.N. VISWANATH
81	O.S. 23/2008 (EVIDENCE.) IA/1/2008	<b>02-12-2020</b>	R. MONICA <b>Vs</b> CHANDRAMMA	H. B. RUDRESH



**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 22-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
82	O.S. 733/2008 (EVIDENCE.) IA/1/2008	<b>02-12-2020</b>	M. NAGARAJ <b>Vs</b> NARAYANASWAMY	G. S. SRIKANTESWARAN
83	O.S. 131/2010 (EVIDENCE.) IA/1/2010	<b>02-12-2020</b>	PRAKASH <b>Vs</b> S. M. PATALAPPA	P. VENKATA SHIVA REDDY and OTH
84	O.S. 293/2011 (EVIDENCE.)	<b>02-12-2020</b>	BYLAMMA <b>Vs</b> H RAMAIAH	MYLARAIAH ASSOCIATES
85	O.S. 823/2013 (EVIDENCE.) IA/1/2013	<b>02-12-2020</b>	C. PUTTARAJU <b>Vs</b> SURESH C.	PRAVEENA B.R.
86	O.S. 1515/2013 (EVIDENCE.) IA/1/2013	<b>02-12-2020</b>	R.B.D. PLOT OWNERS ASSOCIATION REPTD BY SWAMINATHAN SUBRAMANIAM <b>Vs</b> KALYANAAMMA	SUNDARASWAMY AND RAMDAS
87	Misc 41/2016 (EVIDENCE.)	<b>02-12-2020</b>	Prema <b>Vs</b> Devaraju	S Shamanna
88	O.S. 967/2011 (A.D.R) IA/1/2011	<b>02-12-2020</b>	BAIRAMMA <b>Vs</b> REVAMMA	HAJIRA BI
89	O.S. 11/2012 (A.D.R) IA/1/2012	<b>02-12-2020</b>	VENKATESHA MURTHY <b>Vs</b> SUSHEELAMMA	BHUSHANI KUMAR
90	O.S. 443/2013 (A.D.R) IA/1/2013 IA/2/2013	<b>02-12-2020</b>	K.S.KUSHAL REPTD BY M.N.SOMASHEKAR <b>Vs</b> K.S.RENUKAPPA	M.D.BASAVANNA
91	O.S. 675/2013 (A.D.R) IA/1/2013	<b>02-12-2020</b>	RAMAKRISHNAPPA <b>Vs</b> BYRAPPA ALIAS BYRANNA	RAVI KUMAR AND ASHOK
92	O.S. 761/2013 (A.D.R) IA/1/2013	<b>02-12-2020</b>	SOWBHAGYA NARAYANASWAMY <b>Vs</b> B.G. KONDAPPA	SOMASHEKARA REDDY V.G.
93	O.S. 1379/2013 (A.D.R) IA/1/2013	<b>02-12-2020</b>	NARASAPPA <b>Vs</b> MAGADI RANGAIAH	M.R.SHIVASHANKARAIAH
94	O.S. 1381/2013 (A.D.R) IA/1/2013	<b>02-12-2020</b>	GANGAIAH <b>Vs</b> MAGADI RANGAIAH	M.R.SHIVASHANKARAIAH
95	O.S. 287/2014 (A.D.R) IA/1/2014	<b>02-12-2020</b>	B.M. CHIKKEGOWDA <b>Vs</b> MAHADEVAIAH	M. R. SHIVASHANKARAIAH

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 22-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
96	O.S. 443/2017 (A.D.R) IA/1/2017 IA/2/2017	<b>02-12-2020</b>	SHARFUNNISA, REP. BY HER GPA HOLDER SHEIK MOHAMMED YACOB <b>Vs</b> M/S JMT ENGINEERING WORKS, REP BY ITS PARTNER PATRICK JOSEPH	H. MAREGOWDA
97	O.S. 481/2017 (A.D.R) IA/1/2017	<b>02-12-2020</b>	B RUDRESH <b>Vs</b> NIRMALA	K NARAYANASWAY
98	O.S. 553/2017 (A.D.R) IA/1/2017	<b>02-12-2020</b>	K H NOUSHAD <b>Vs</b> M ANJINAPPA	R SHOBHA SHIVARAMESH GOWDA
99	O.S. 695/2017 (A.D.R) IA/1/2017	<b>02-12-2020</b>	SEENAPPA <b>Vs</b> RANGASWAMY	VNJ
100	O.S. 1015/2017 (A.D.R) IA/1/2017	<b>02-12-2020</b>	JAYAMMA <b>Vs</b> SOMBAIAH	DSJ
101	O.S. 1033/2017 (A.D.R) IA/1/2017	<b>02-12-2020</b>	JAYAMMA <b>Vs</b> M R GURURAJA RAO	DSJ
102	O.S. 1065/2017 (A.D.R) IA/1/2017	<b>02-12-2020</b>	CMR VASANTH KUMAR <b>Vs</b> R UDAY	A G BALLOLLI
103	O.S. 521/2018 (A.D.R) IA/1/2018	<b>02-12-2020</b>	VIVEKANANDAN REP BY P M DHUKARAM <b>Vs</b> PERUMAL	BHARATH KUMAR V.